

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.2904
TO BE ANSWERED ON 11.05.2016**

THEFT IN TRAINS

2904. PROF. RICHARD HAY:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government is planning/considering to prepare a list of those trains in which cases of loot and theft happen; and**
- (b) if so, the details thereof and the action likely to be taken in this regard along with the funds earmarked for this purpose?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) and (b): A Statement is laid on the Table on the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) AND (b) OF UNSTARRED QUESTION NO.2904 BY PROF. RICHARD HAY TO BE ANSWERED IN LOK SABHA ON 11.05.2016 REGARDING THEFT IN TRAINS

(a) and (b): Policing on Railways being a State subject, prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP). Railway Protection Force (RPF) supplements the efforts of the GRP for the security of Railways. The list of affected trains in which cases of loot and theft happen are prepared by RPF. Following actions have been taken by Railways in this regard, i.e. enhance the security arrangements in the affected trains, instructions issued by Ministry of Railways to Zonal Railways to increase the strength of escort party, conduct surprise checks, deploy staff in plain clothes in trains, deploy pickets in vulnerable locations, conduct passenger awareness campaigns of Security Helpline, coordinate with the Government Railway Police for registration and investigation of the cases and conduct special drives under provisions of the Railways Act, 1989.

Budgetary provision for security including for above purposes is made by the Ministry of Railways under the Head 'Security' in Revenue Demand No.12 for incurring expenditure on RPF/RPSF and for sharing 50% cost on the GRP with respective States. The position of expenditure incurred/allocated under the Head 'Security' for three years is given below:-

Year	Amount (₹ In Crore)
2014-15 (Actual)	3415.43
2015-16 (RE)	3970.57
2016-16 (BE)	4207.92

In addition to above, need based of allocation of fund is made for security on creation of assets and procurement of plant and equipment (vehicles, baggage scanners, fire arms simulators for RPF, etc.) under the Works Demand No.16.